

Compliance report of the State in the matter under NGT O.A. no. 972/2019 (Bhanwar Lal Bhargava vs State of Rajasthan & Ors)

S.No.	NGT Judgment Directions	Compliance from LSG Department
1	<ul style="list-style-type: none"> • At Nokha, There is a gap of 6MLD STP, There is a need to set up 7 MLD plant on urgency. • Reuse of Treated water in Nokha 	<ul style="list-style-type: none"> ❖ 1 MLD old STP is operational and outlet parameters are within limits. (Test reports and photographs are attached on Annexure -1) ❖ LOA has been issued for the construction of 7 MLD STP by RUIDP to M/s MCPL-PRGL JV on dated 31/08/2022. (Copy of LOA attached on Annexure -2) ❖ Treated water in Nokha is being utilized by nearby farmers for agricultural purpose. (Copy of Agreement with farmers attached on Annexure -3)
2	<ul style="list-style-type: none"> • Concurrent Plan on Utilization of treated sewage • Planning for utilization of treated sewage 	<ol style="list-style-type: none"> 1. Local Self Government Department, Government of Rajasthan has framed the State Sewerage & Waste Water Policy, 2016 for the Reuse of Treated Waste Water. As per the Policy, the possible uses of treated waste water as per priority are: <ol style="list-style-type: none"> (i) Agriculture, Horticulture, Irrigation (ii) Gardening in Park (iii) Road Washing and Water sprinkling to reduce fugitive dust (iv) Industries including mining (v) Recreational pond and lakes (vi) Social Forestry (vii) Construction Activities (viii) Firefighting and other municipal uses (ix) Railway (x) Thermal power plants (xi) Cantonments 2. Further, the Action plan for the treated wastewater reuse has been prepared and circulated to all ULBs in April 2019. 3. City Level Committee/Paryavaran Samiti headed by District Collector has to decide the most suitable reuse of treated water after consultation of end users as per the Action Plan prepared

by the LSG Department for Reuse of Treated Wastewater in Rajasthan.

4. Some of the ULBs has initiated the process i.e. Udaipur, Pali, Bhilwara, Chittorgarh, Jodhpur, Sikar, Jaipur etc. The details are as below:

Place	Capacity of reuse of TWW(MLD)	Reuse of Treated Waste Water
Udaipur	45 MLD	Industry: Treated water is being used by Hindustan zinc limited as per MoU.
Bhilwara	10 MLD	Mines Industry: Treated water is being used by Jindal Saw limited as per MoU.
Chittorgarh	05 MLD	Treated water is being used by Hindustan Zinc Limited as per MoU.
Jaipur	85 MLD	62.5 MLD Treated water is being used for Agriculture use and 22.5 MLD treated water is being used by Mahindra World City.
Sikar	07 MLD	Industry : UCIL (Uranium Corporation of India Limited) is using the water for Industrial use as per the MoU
Jodhpur	85 MLD	Treated water is being used for the agriculture water
Pali	15 MLD	Industrial use: Various industrial Units (200 Units).
Nawalgarh	5 MLD	Reuse in Cement Plant

- ❖ **Sirohi, Aburoad & Chittorgarh (2nd) STP** has taken the provision for reuse of treated water (STPs are under construction).

3	<ul style="list-style-type: none"> Enforcement Mechanism at State level under the Secretary Urban Development 	<ul style="list-style-type: none"> A state level committee to implement "state sewerage and waste water policy 2016" has been constituted by Administrative reforms Department vide order no. F.6(4)AR/Gr.3/2017 dated 22.02.2017 under the chairmanship of Secretary, LSG. (Copy of order attached on
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	with assistance centres at District level and Monitoring at Chief Secretary level.	<p>Annexure - 4)</p> <ul style="list-style-type: none"> • In Compliance of the order of Hon'ble NGT, Order No. 2081 dated 21/03/2022 has been issued by Secretary, LSG, Whereas Specific team of engineers has been attached with all STPs to expedite construction of STPs and proper operation and maintenance of all operational STPs as per the prescribed norms. (Copy of order attached on Annexure - 5) • Rajasthan Government has constituted District Urban Development Committee (DUDC) for the implementation and monitoring of Central Sponsored schemes (CSS) like AMRUT 1.0, AMRUT 2.0, Sanitation & Cleanliness issues in urban areas. (Copy of order attached on Annexure - 6) • Central Monitoring Committee, GoI in compliance of Hon'ble NGT is reviewing the progress of STPs in the State.
4	Plan for Faecal Sludge Treatment Plants (FSTPs) in the State other than STP towns	<ul style="list-style-type: none"> • Total No. of ULBs in State: 196 • Towns/ Cities covered under Sewerage: 68 • Estimated Sewerage Generation (in MLD) in State: 1550.81 MLD • Existing no. of STPs and Treatment Capacity (in MLD): 111 and 1085.68 MLD • No. of Under Construction STPs & Treatment capacity: 52 and 582.05 MLD • Timeline for Completion of Under Construction STPs: Dec' 2025 • As per the CPHEEO Manual, water supply level of 135 LPCD is required to design sewerage system. • Due to inadequate water supply level in the remaining towns, these towns are to be covered under FSSM. • Total 115 towns have been covered under FSSM in different schemes. The details are as below: • 4 towns have been covered under FSSM, where FSTPs are operational. • 14 towns have been covered under RUIDP Phase-IV. • 49 towns have been covered under CM Budget

		<p>Announcement 2021-22.</p> <ul style="list-style-type: none"> • 48 towns have been covered under CM Budget Announcement 2022-23. • The sewerage works have been taken in 2 new towns (Dungarpur & Sagwara) under RUIDP Phase-IV. • Remaining 11 towns are to be either covered under sewerage after the enhancement of water supply level or under FSSM in SBM 2.0/different schemes. • The details have been attached as Annexure-7.
5	Effective Mechanism for ensuring safety of the workers employed for monitoring and cleaning the sewage system.	<ul style="list-style-type: none"> • Constitution of the Responsible Sanitation Authority (RSA) at district level and an Emergency Response Sanitation Unit (ERSU) at each ULB in the district. • Directions have been issued to all ULBs of State vide circular no. 31941 dated 01.07.2020, no. 53465 dated 24.11.2020 & no. 8231 dated 25.02.2022 for use of Personal Protective Equipment (PPE) & Safety Gears by Sanitary Workers and Mechanize cleaning of sewers and septic tanks in order to prevent deaths and fatalities of sanitation workers from 'hazardous entry'. • To ensure the prohibition of manual use in sewer cleaning works, the following equipment have been provided along with the 'Protective Gears & Safety Devices' to the ULBs under CM budget announcement of the State for year 2020-21 with the provision of Rs. 88.00 Cr. Total 291 sewer cleaning machines have been provided to ULBs where sewer line exist.
6	Effective Environment cell in the office of Chief Secretary	<ul style="list-style-type: none"> • The State Level Environment Management Cell (EMC) in the office of Chief Secretary, GoR has been constituted with Environment & Climate Change Department, GoR. • The Environment Management Cell (EMC) has been constituted in the Directorate of Local Bodies, Rajasthan vide order no. 211 dated 10.08.2021(Copy of order attached on Annexure - 8)

कार्यालय नगर पालिका मण्डल, नोखा (बीकानेर)

क्रमांक :- न.पा.नो./निर्माण/2022-23/10632

दिनांक :- 30/8/22

श्रीमान अधीक्षण अभियन्ता,
नगर निगम, बीकानेर।

विषय :- माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में दायर प्रकरण ओ0ए0 972/2019 भंवर लाल भार्गव वनाम राज0 राज्य व अन्य में।

प्रसंग :- आप श्रीमानजी का पत्र क्रमांक 10262 दिनांक 29.08.2022 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि माननीय NGT द्वारा पारित आदेश दिनांक 05.05.2022 की अनुपालना में नगरपालिका नोखा की प्रगति रिपोर्ट विन्दूवार तैयार कर श्रीमानजी की सेवामें सादर प्रेषित है :-

1. यह कि नगरपालिका नोखा के वार्ड नं. 05 नयाँ में स्थित सीवरेज ट्रीटमेंट प्लांट 01 MLD वर्तमान में सुचारु अवस्था में चल रहा है जिसका O&M मैसर्स मोहित कुमार कॉन्ट्रेक्टर्स, चुरु के द्वारा किया जा रहा है।
 2. यह कि उक्त ट्रीटमेंट प्लांट के पास स्थित पॉण्ड में Surface Aerator लगे हुए हैं जो कि सुचारु रूप से चल रहे हैं।
 3. यह कि उक्त प्लांट के ट्रीटेड पानी आस-पास के खेत मालिकों द्वारा उपयोग लिया जा रहा है।
 4. यह कि उक्त ट्रीटमेंट प्लांट के पास पैनल रूम में एक प्रयोगशाला की स्थापना की गई है जो कि मैसर्स मोहित कुमार कॉन्ट्रेक्टर्स, चुरु के द्वारा संचालित किया जा रहा है एवं ट्रीटेड पानी की PH, COD, BOD की दैनिक जांच रजिस्टर संधारित किया जा रहा है। (रजिस्टर प्रति संलग्न) तथा CTO हेतु आवेदन किया हुआ है।
 5. आरयूआईडीपी से संबंधित।
 6. राज्य स्तर पर।
 7. राज्य स्तर पर।
- संलग्न :- उपरोक्तानुसार।


अधिशाषी अधिकारी
नगर पालिका, नोखा

कार्यालय नगर पालिका मण्डल, नोखा (बीकानेर)

क्रमांक :- न.पा.नो./2022-23/10286

दिनांक :- 22/12/22

श्रीमान जिला कलक्टर महोदय,
बीकानेर।

विषय :- माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली द्वारा मूल प्रार्थना-पत्र सं. 972/2019 भवरलाल भार्गव बनाम संजयस्थान सरकार व अन्य में पारित आदेश दिनांक 21.09.2021 की अनुपालना के संबंध में।

प्रसंग :- पालिका के पत्रांक 9423 दिनांक 09.12.2021 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत एवं प्रसांगिक पत्र के सन्दर्भ में निवेदन है कि माननीय एनजीटी न्यायालय के आदेशानुसार नगरपालिका नोखा द्वारा पूर्व में निदेशालय के आदेशानुसार संबंधित मद में राशि रु. 50.00 लाख Interim Compensation के रूप में जमा कस्वा दिये गये थे। जिसकी सूचना आप श्रीमानजी प्रासंगिक पत्र द्वारा भी प्रेषित की जा चुकी थी। चूंकि अब नगरपालिका नोखा द्वारा सीवरेज ट्रीटमेंट प्लांट का कार्य पूर्ण करवा दिया गया है, कार्य पूर्ण होने के उपरान्त अब संबंधित फर्म को पालिका मद से भुगतान किया जा चुका है।

अतः इस संबंध में निवेदन है कि उपरोक्त हस्तान्तरित राशि का माननीय राष्ट्रीय हरित प्राधिकरण द्वारा पारित निर्णय के अनुसरण में उपयोग करने के लिए नगरपालिका नोखा को आवंटित करवाने का श्रम करावें।

संलग्न :- उपरोक्तानुसार।


अधिसापी अधिकारी
नगर पालिका, नोखा

July 2022

August 22

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DATE

Date	INLET PARAMETER			OUTLET PARAMETER			SIGNATURE LABORATORY	CLIENT
	PH	COD	BOD	PH	COD	BOD		
01-7-22	7.63	520	220	7.33	84	7.14	Signature	
2-7-22	8.05	528	225	8.07	72	6.66	Signature	
3-7-22	8.09	528	240	8.03	80	7.50	Signature	
4-7-22	7.64	568	235	7.54	88	6.0	Signature	
5-7-22	8.10	506	210	8.29	68	5.9	Signature	
6-7-22	7.80	552	186	8.27	86	7.14	Signature	
7-7-22	8.18	544	205	8.02	84	6.0	Signature	
8-7-22	7.90	576	195	8.12	89	7.0	Signature	
9-7-22	7.70	480	250	7.78	90	7.15	Signature	
10-7-22	7.40	510	210	7.39	71	5.01	Signature	
11-7-22	7.63	460	200	7.40	74	6.9	Signature	
12-7-22	7.60	430	190	7.78	80	7.71	Signature	
13-7-22	8.00	468	170	7.90	84	8.0	Signature	
14-7-22	7.60	528	230	7.76	76	7.74	Signature	
15-7-22	7.40	584	185	7.60	72	8.5	Signature	
16-7-22	8.06	650	200	7.50	64	7.15	Signature	
17-7-22	7.90	586	170	7.76	84	7.81	Signature	
18-7-22	7.86	544	190	7.40	88	8.5	Signature	
19-7-22	8.04	556	231	7.89	86	7.76	Signature	
20-7-22	7.06	561	236	6.86	81	7.70	Signature	
21-7-22	8.1	580	209	7.90	79	8.03	Signature	
22-7-22	7.63	544	226	7.46	84	7.74	Signature	
23-7-22	7.64	568	240	7.08	72	7.50	Signature	
24-7-22	8.10	544	189	7.96	76	6.09	Signature	
25-7-22	8.03	528	230	8.04	84	7.76	Signature	
26-7-22	7.90	536	236	8.07	70	5.09	Signature	
27-7-22	7.96	534	218	7.40	71	7.16	Signature	
28-7-22	7.40	526	215	7.18	81	7.18	Signature	
29-7-22	8.16	566	224	7.76	81	6.66	Signature	
30-7-22	7.18	540	236	6.68	84	7.15	Signature	

Date	INLET PARAMETER			OUTLET PARAMETER			SIGNATURE LABORATORY	CLIENT
	PH	COD	BOD	PH	COD	BOD		
01-8-22	7.64	526	224	7.16	81	7.16	Signature	
2-8-22	8.05	524	226	7.18	72	7.74	Signature	
3-8-22	8.18	584	235	7.39	69	7.50	Signature	
4-8-22	7.60	556	210	7.74	84	7.19	Signature	
5-8-22	7.74	548	196	8.06	81	7.71	Signature	
6-8-22	8.01	586	205	8.27	90	7.0	Signature	
7-8-22	7.06	536	236	8.09	76	8.0	Signature	
8-8-22	8.06	548	240	7.40	80	7.14	Signature	
9-8-22	7.86	540	189	7.21	89	6.09	Signature	
10-8-22	7.64	536	206	7.76	90	7.71	Signature	
11-8-22	8.18	561	198	8.02	72	8.0	Signature	
12-8-22	7.40	528	230	7.39	69	7.15	Signature	
13-8-22	7.63	544	221	7.78	84	7.81	Signature	
14-8-22	7.70	544	235	7.06	68	7.15	Signature	
15-8-22	7.40	576	230	7.84	86	7.0	Signature	
16-8-22	7.63	489	196	8.07	81	7.50	Signature	
17-8-22	8.06	528	203	8.09	84	7.19	Signature	
18-8-22	8.1	586	236	7.39	76	7.16	Signature	
19-8-22	7.90	568	225	7.18	74	7.06	Signature	
20-8-22	7.18	536	21	7.16	81	8.09	Signature	
21-8-22	7.03	536	235	7.18	69	7.18	Signature	
22-8-22	8.06	548	241	7.39	81	7.50	Signature	
23-8-22	8.18	579	196	8.06	83	7.71	Signature	
24-8-22	7.89	536	236	7.21	79	6.94	Signature	
25-8-22	7.94	561	219	7.76	76	8.00	Signature	
26-8-22	7.76	544	204	8.01	80	7.19	Signature	
27-8-22	7.64	540	210	7.18	83	7.76	Signature	
28-8-22	7.71	536	216	7.74	82	7.16	Signature	

Office of Executive Engineer External Aided Project (RUIDP)
Rajasthan Urban Infrastructure Development Project (Phase-IV)
Project Implementation Unit, Nokha (Bikaner)

15*

No. RUIDP/PIU/Nokha/2022/ 01

Date: 31/08/2022

Letter of Acceptance

M/s MCPL – PRGL JV

Village – Bikasar, Bikaner Road,

Nokha, Bikaner - 334803

Tel.- 01531 220313

Email: mccnokha@yahoo.co.in, mccshyam@gmail.com, mccnokha@gmail.com

Sub: Notification of award of the work of Construction of Works of Distribution Network Improvements with house service connections for nonrevenue water reduction and continuous water supply and Providing Sewer Network, and construction of Sewage Treatment Plant, Sewage Pumping Station and all allied Works and operation services of the entire system for 10 years at Nokha (Bikaner) **under contract package RSTDSP/NKH/01.**

Ref: (1) Bid received on 10.05.2022.
(2) Project director, RUIDP, Jaipur letter no. F3 (301) (66) (16)/RUIDP PMU Ph-IV/TEC-TAC/7052 dated 31.08.2022.

Sir,

This is to notify that Tender Approval Committee of RUIDP, Govt of Rajasthan & ADB has approved your bid dated 10-05-2022 consisting of the technical bid and the price for execution of the work of "Construction of Works of Distribution Network Improvements with house service connections for nonrevenue water reduction and continuous water supply and Providing Sewer Network, and construction of Sewage Treatment Plant, Sewage Pumping Station and all allied Works and operation services of the entire system for 10 years at Nokha (Bikaner)" (Contract Package No: RSTDSP/NKH/01) for the accepted contract amount of Rs. 153,15,70,916/- (one hundred fifty three crore fifteen lakhs seventy thousand nine hundred sixteen only) including provisional sum of Rs 5,23,59,000/- (Five crore twenty three lakh fifty nine thousand only), as corrected and modified in accordance with the instructions to bidders is hereby accepted by our agency.

You are requested to:

1. Furnish the Performance Security for an amount of Rs. 153, 15, 70, 92/- (Rupees Fifteen Crores and Thirty One Lakh and Fifty Seven Thousand and Ninety Two only) Within 28 days (From date of issue of this letter) in accordance with the conditions of contract (Section-8, Part-A (Contract Data), Clause-4.2) using for that purpose the performance security form included in Section-9 (Contract Forms) of the Bidding Document.



23 AUG 2022

ईकरारनामा/अनुबंध पत्र

ईकरारनामा/अनुबंध पत्र का लेखन पत्र गोमन्दराम पुत्र धुड़ाराम उम्र 75 साल जाति कुम्हार निवासी नोखा तहसील नोखा जिला बीकानेर राज. वाला इस लख्य पत्र में आगे प्रथम पक्ष के नाम से सम्बोधित किया जायेगा ने बहक अधिशाषी अधिकारी नगरपालिका गण्डल नोखा जिला बीकानेर (राज.) जिन्हे आगे द्वितीयपक्ष के नाम से सम्बोधित किया जायेगा।

द्वितीय पक्ष नगरपालिका द्वारा सिवरेज के एसटीपी प्लान्ट से निकलने वाले परिशोधित पानी को एसटीपी से नोखा मण्डी के खसरा नं. 25,26 एवं 23 की तरफ की तरफ पाईप लाईन द्वारा भिजवाये जाने हेतु पाईप डाली जा रही है पानी के स्टोरेज के लिये द्वितीय पक्ष नगरपालिका द्वारा मुझ प्रथम पक्ष से इस संबंध में चर्चा की गई मुझ प्रथम पक्ष ने इस पानी को स्टोरेज के लिये अपने खेत ग्राम नोखामण्डी में खसरा नम्बर 25, 26 एवं 23 कुल रकबा 9.97 हैक्टेयर (39 बिघा 8 बिसवा) में से अपने हिस्से के रकबा 7 बीघा 10 बीस्वा भुखण्ड में पानी स्टोरेज कराने की सहमती देता हूँ। मुख्य लाईन से मेरे खेत तक पाईप लाईन नगरपालिका द्वारा ही डाली जायेगी इसके एवज में एसटीपी के पानी का मेरे खेत में निशुल्क 02 वर्ष तक उपयोग करेंगे। पानी स्टोरेज के लिये खुदाई किये गये खडे/तालाब की देखाभाल मुझ प्रथम पक्ष स्वयं की रहेगी। मुझ प्रथम पक्ष द्वारा किसी अन्य को एसटीपी का परिशोधित पानी सप्लाई किया गया या टैंक आदि भरवाये जाते गये तो यह एग्रीमेन्ट निरस्त मानते हुए एग्रीमेन्ट अवहेलना मानकर नगरपालिका अग्रिम कार्यवाही करने के लिये स्वतन्त्र रहेगी।

अतः ईकरारनामा/अनुबंध पत्र मुझ पक्षकारान ने विना किसी दबाव के पूर्ण होशो हवारा स्वस्थचित बुद्धि से निष्पादित कर दिया है जो वक्त जरूरत पर काम आवें।

दिनांक- 2/05/22

हरताक्षर द्वितीयपक्ष

अधिशाषी अधिकारी
नगर पालिका, नोखा

हरताक्षर प्रथमपक्ष

साक्षिगण :-

1. श्री गणेश

(जि.नं. 17 अ. 311 3247 321100)

2. 8107504313

श्री गणेश

(प्रधान श्री योगाराम 2115
नोरम 7220044511)

श्री गणेश



राजस्थान

23

ईकरारनामा/अनुबंध पत्र

ईकरारनामा/अनुबंध पत्र का लैख्य पत्र में कलाराम पुत्र धुडाराम जाति कुम्हार आयु 30 वर्ष निवासी नोखा जिला बीकानेर राज. जिनको इस दस्तावेज में प्रथम पक्षकार के नाम से सम्बोधित किया जायेगा, ने बहक अधिशाषी अधिकारी नगरपालिका नोखा जिला बीकानेर राज. जिनको द्वितीय पक्ष के नाम से सम्बोधित किया जायेगा।

द्वितीय पक्ष नगरपालिका द्वारा सिवरेज के एसटीपी प्लान्ट से निकलने वाले पानी को एसटीपी से नोखा मण्डी के खसरा नं. 25,26 एवं 23 की तरफ पाईप लाईन द्वारा भिजवाये जाने हेतु पाईप लाईन डाली जा रही है, पानी के स्टोरेज के लिए द्वितीय पक्ष नगरपालिका द्वारा मुझ प्रथम पक्षकार से इस संबंध में चर्चा की गई, मुझ प्रथम पक्ष ने इस पानी स्टोरेज के लिए अपने खसरा नम्बर 25, 26 एवं 23 कुल रकबा 9.97 हैक्टेयर (39 बिघा 8 बिस्वा) में से अपने हिस्से के रकबा 7 बीघा 10 बीस्वा भूमि के भूखण्ड में पानी स्टोरेज करने की सहमति देता हूँ। मुख्य लाईन से मेरे खेत तक पाईप लाईन नगरपालिका द्वारा डाली जायेगी। इसके एवज में एसटीपी का परिशोधित पानी का मेरे खेत में निशुल्क 02 वर्ष तक उपयोग करेंगे। पानी स्टोरेज के लिए खुदाई किये गये खड्डे/तालाब की देखभाल मुझ प्रथम पक्ष स्वयं की रहेगी। मुझ प्रथम पक्ष द्वारा किसी अन्य को एसटीपी का परिशोधित पानी की सप्लाई किया गया या टैंकर आदि भरवाये पाये गये तो यह एग्रीमेन्ट निरस्त मानते हुए एग्रीमेन्ट अवहेलना मानकर नगरपालिका अग्रिम कार्यवाही करने के लिए स्वतन्त्र होगी।

अतः यह ईकरारनामा/अनुबंध पत्र हम पक्षकारान ने हमारे स्वस्थचित व स्थिर बुद्धि से निम्न साक्षियों के समक्ष निष्पादित करवा दिया कि प्रमाणित रहे।
दिनांक :-

द्वितीय पक्ष

अधिशाषी अधिकारी
नगर पालिका, नोखा

साक्षीगण :-

प्रथम पक्ष

(कलाराम)

1. जे.का.प

(जोगाराम स. जोगाराम)
8107564313

2. मीना

(महाका. स. जोगाराम भाई)
नोखा 7220044511

GOVERNMENT OF RAJASTHAN
ADMINISTRATIVE REFORMS (Gr.3) DEPARTMENT

No. F.G (4) AR/Gr.3/2017

Order

IW-17/2710
1/3/17

Dated: 22-02-2017

The Cabinet vide their decision (111/2016) has approved 'State Sewerage & Waste Water Policy - 2016' on 2nd August, 2016. In pursuance to the Policy, 'State Level Committee' is hereby constituted for effective implementation and to resolve any issue/difficulty in implementation of 'State Sewerage and Waste Water Policy-2016'.

1.	Principal Secretary, LSG, GoR	Chairman
2.	Principal Secretary / Secretary, PHED, GoR	Member
3.	Managing Director, RIICO or his representative not below the rank of Joint Secretary or equivalent.	Member
4.	Principal Secretary, Agriculture or his representative not below the rank of Joint Secretary or equivalent.	Member
5.	Member Secretary, Rajasthan State Pollution Control Board or his representative not below the rank of Joint Secretary or equivalent.	Member
6.	Joint Secretary (Finance), GoR	Member
7.	Director, Local Bodies	Member
8.	Executive Director, RUDSICO	Secretary

The Administrative Department of the above said Committee will be Local Self Government Department.

The quorum of the committee shall not be less than 5 members.

The ToR of the Committee will be as follows:

1. Overall Review of Sewerage status & Progress Monitoring.
2. Prepare Guidelines, directions and clarifications.
3. Inter-department Co-ordination.
4. Any other issue.

(Dr. Prem Singh Charan)
Dy. Secretary to Govt.

Copy for Information and necessary action:

1. PS to Hon'ble Minister, LSG & UDH, Rajasthan, Jaipur.
2. SDS to Chief Secretary, GoR, Jaipur.
3. PS to Principal Secretary, LSG, Rajasthan, Jaipur.
4. PS to Managing Director, RIICO, Rajasthan, Jaipur.
5. PS to Principal Secretary/Secretary, PHED, Rajasthan, Jaipur.
6. PS to Principal Secretary, Agriculture, Rajasthan, Jaipur.
7. PS to Member Secretary, Rajasthan State Pollution Control Board, Rajasthan, Jaipur.
8. PS to Joint Secretary, Finance, Rajasthan, Jaipur.
9. PA to Executive Director, RUDSICO, Rajasthan, Jaipur.
10. PS to Director, Local Bodies, Rajasthan, Jaipur.
11. PD (Urban Infra), RUDSICO, Rajasthan, Jaipur.
12. Guard File.

(K.K.Khandelwal)
Section Officer

Government Of Rajasthan
Local Self Government Department

S.N. F.18(08)AMRUT 2.00) RUDSICO/2022

Date: 21/03/2022

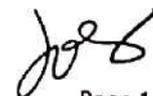
ORDER

In compliance of the directions issued by Hon'ble the Supreme Court of India in Paryavaran Suraksha Samiti Vs Union of India (2017) 5 SCC 326 which mandates establishments and functioning of requisite ETPs/ CETPs /STPs by 31.03.2018. The judgement also laid down timelines, enforcement mechanism. This is also being monitored by CPCB, RSPCB, and Central monitoring Committee.

Therefore following Engineers as attached at Annexure-1A are hereby entrusted to ensure the functioning, operation and maintenance of the sewage treatment plant as per norms. It is also directed that the Superintending Engineers concerned shall visit the STP at least once in the month while executive engineer concerned shall visit the STP twice in the month and the Assistant/Junior Engineer concerned shall visit the STP on weekly basis and submit the performance report of the STP in the format attached as annexure-1 and shall submit the report to Project Director (UI) RUDSICO on the mail id ruifdco@gmail.com

Following directions shall be ensured by all concerned:

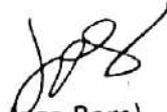
1. All Commissioners and Executive Officers shall ensure that Consent to Establish be obtained before starting construction of STP while Consent to operate be obtained before commissioning of the STP. It shall be ensured that all consent be obtained before 15-04-2022. It shall also be ensured that all STPs are operated and maintained as per norms.
2. All departments/ULBs will take steps to expedite construction of sewerage network and completion of house connection for maximum utilization of the installed capacity of STPs. It shall also be ensured that the untreated sewage shall not be discharged/bypassed in nearby water bodies/ open land. Firstly 100% treatment of sewage be ensured and if in case 100% treatment is likely to take some time and till full-fledged STPs are established, the interim treatment arrangements shall be ensured so that the directions of the Hon'ble NGT are complied.
3. It shall be ensured that Online Continuous Emission & Effluent Monitoring Systems (OCEMS) be installed and its connectivity to servers of Central Pollution Control Board and State Pollution control Board in all STPs be ensured as early as possible and not beyond 31-05-2022 and weekly progress in this regard be appraised to PD, RUDSICO Jaipur.



Page 1 of 22

4. It shall be ensured that weekly data of analysis results etc. be uploaded on STP monitoring App of the CPCB and progress/ action report be submitted to the RPSCB.
5. It is also directed that the engineers looking after all ongoing STPs as per Annexure- 1B shall submit the weekly progress in the format as per Annexure-3 and ensure that the works be executed strictly as per specification and timelines. It is also directed that the concerned Engineers who are looking after the upgradation shall submit the action plan with timelines for the STPs requiring upgradation to achieve the prescribed standards.

If any Engineer is transferred or charge is handover then the new engineers posted shall ensure the compliance of these orders.


(Dr. Joga Ram)
Secretary LSGD
GoR, Jaipur

DA-21)03)2022

No. 2082-2093

Copy Submitted to following for information:

1. P.S. to Principal Secretary, UDH, Government of Rajasthan, Jaipur.
2. P.S. to Secretary, LSGD, Government of Rajasthan, Jaipur
3. P.S. to Director, DLB, GoR, Jaipur.
4. P.S. to Project Director, RUIDP, Jaipur
5. Commissioner/Secretary,..... DA/UIT all.
6. Commissioner/Executive officer All to ensure the compliance of the direction.
7. Chief Engineer, DLB Jaipur.
8. Project Director(UI) RUDSICO, Jaipur.
9. Superintending Engineer Concerned.
10. Executive Engineer Concerned.
11. Assistant Engineer Concerned.
12. Office file


Executive Director
RUDSICO

Check-List

1. Whether the out let parameters are complying the CPCB norms.
2. Whether the online monitoring of the effluent parameters are being done.
3. If the online monitoring is not being done then what are the reasons.
4. When will the OCEMS shall be started?
5. Whether the laboratory is functional and the results are being taken regularly.
6. Whether the results are matching with the online results.
7. Technical details of the STP be also submitted.
8. Flow sheet of STP be attached.
9. Designed Capacity per day
10. Actual treatment per day.
11. Raw sewage characteristics pH, TSS, COD, BOD, NH₃-N, Total Nitrogen TKN
12. Aeration tank volume
13. Retention period
14. MLSS in mg/lit
15. Aeration Capacity KW or HP
16. Rated aeration capacity kg/kw hr.
17. Secondary settling tank
18. Final effluent quality pH, TSS, COD, BOD, NH₃-N, Total Nitrogen TKN
19. Sludge Thickener
20. Sludge Digester
21. Biogas produced and its composition
22. Operational status of gas utilisation
23. Power generation if any.
24. Point of treated sewage disposal (river/lake/irrigation/agriculture/other specify)
25. Bypass arrangement of STP if any
26. Method of sludge disposal (satisfactory/unsatisfactory)
27. Operation and maintenance of sewage treatment plant (satisfactory/unsatisfactory)
28. Agency for Operation and maintenance of sewage treatment plant.
29. Operation through Sub-contractor, if any.
30. Power requirement.
31. Status of power availability for uninterrupted and continuous running of STP.
32. Standby arrangement for power if any and details.
33. Status of skilled/trained Manpower.
34. Actual expenditure on O&M and STP.
35. Consent from SPCB to operate and status.
36. Volume of industrial sewage being mixed in sewage if any.
37. Status of maintenance of Log-Books.
38. Details of the inspection in addition to above points including observations.
39. Photographs.
40. Suggestions.

S.N.	Particulars	Details	Remark
1	Name of work		
2	Name of Agency		
3	Stipulated date of commencement		
4	Stipulated date of completion		
5	Expected date of completion		
6	Reasons of delay		
7	Measures taken to complete the works in time.		
8	Details of the works executed in STP		
9	Works remaining to be executed in STP		
10	Whether Online continuous effluent monitoring system is part of the contract		
11	If yes, then timeline of OCEMS		
12	If not, then what is the timeline of OCEMS		

Superintending Engineer

Executive Engineer

Assistant Engineer

Junior Engineer

Constructed STPs under O&M

S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
1	Ajmer	Khanpura (Ajmer)	RUIDP	NNA	20.00	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Om Prakash Sahu EE, NNA 9414457154	Akhil Goyal AE, NNA 9352969350
2	Ajmer	Anasagar (Ajmer)	A.D.A.	N.N.A	13.00	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Om Prakash Sahu EE, NNA 9414457154	Akhil Goyal AE, NNA 9352969350
3	Alwar	Bharatpur Road near Agyarah Dam (Alwar)	UIT	UIT	20.00	Tayyab Khan SE, UIT, Alwar 9413399617	Ashok Madaan EE, UIT, Alwar 7073666613	Balram AE, UIT, Alwar 8766090978
4	Badi Sadri	Near Mangri road (Badi Sadari)	ULB	ULB	1.50	Mukesh Pujari SE, NN, Udaipur 941459746	Prashant Bhardwaj EE, NP 8279298828	Munir Ali AE, NP 9950402607
5	Balotra	Jerla (Balotra)	ULB	ULB	9.00	Sampat Meghwal SE, NN, Jodhpur 9799854789	Yogesh Kumawat EE, NP 99571585095	Yogesh Kumawat EE, NP 99571585095
6	Banswara	Ghamaniya (Banswara)	ULB	ULB	6.43	Ashok Jangid EE, RUIDP 9602135607	Ashok Jangid EE, RUIDP 9602135607	Ashok Kumar AE, NP 7976371932
7	Barmer	Village Kundla (Barmer)	RUIDP	ULB	10.00	Vinod Vyas SE, NN, Jodhpur 9414135838	Vinay Boda EE, NP 9461089707	Miss Reshu Singh AE, NP 9694616243
8	Beawar	Near Vijay Nagar Private Bus Stand (Beawar)	ULB	DRA	5.00	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Om Prakash Sahu EE, NNA 9414457154	Chirag Goyal AE, NNA 9529444499
9	Beawar	Near Narsingh Pura (Beawar)	ULB	DRA	4.00	Arvind Kumar Yadav SE, NN, Ajmer	Om Prakash Sahu EE, NNA	Chirag Goyal AE, NNA

S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
						9141002043	9414457154	9529444499
10	Beawar	Near Bichral Tank (Beawar)	ULB	DRA	1.50	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Om Prakash Sahu EE, NNA 9414457154	Chirag Goyal AE, NNA 9529444499
11	Beawar	Kundan Nagar (Beawar)	ULB	DRA	1.00	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Om Prakash Sahu EE, NNA 9414457154	Chirag Goyal AE, NNA 9529444499
12	Bhadra	Mahipalon ka Mohalla (Bhadra)	ULB	Monte Carlo	1.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Ashok Jangid EE, RUIDP 9602135607	Meghraj AE, NP 9982421916
13	Bhadra	Nathwana johad (Bhadra)	ULB	Monte Carlo	3.50	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Ashok Jangid EE, RUIDP 9602135607	Meghraj AE, NP 9982421916
14	Bharatpur	Gopal Nangla (Rundhikiran) (Bharatpur)	RUIDP	NPB	8.00	Vinod Chauhan SE, NN, Bharatpur 9414307819	Vinod Chauhan SE, NN, Bharatpur 9414307819	Ram Hari Meena AE, NN 9716624825
15	Bharatpur	Near existing STP at Ikran Village (Bharatpur)	ULB	L&T	5.00	Vinod Chauhan SE, NN, Bharatpur 9414307819	Vinod Chauhan SE, NN, Bharatpur 9414307819	Ram Hari Meena AE, NNB 9716624825
16	Bhilwara	Kewada (Bhilwara)	Jindal Saw Ltd.	Jindal Saw Ltd.	10.00	Sanjay Mathur SE, NPB 9460439567	Akheram EE, NP 9414372545	Paras Jain AE, NP 7976585004
17	Bhiwadi	RHB (Bhiwadi)	ULB	L&T	1.50	Nitin Sharma SE, DLB 9351996291	Vineet Nagayach EE, NP 8769203265	Sunil Yadav AE, NP 9116796556
18	Bhiwadi	MundenaMev (Bhiwadi)	ULB	L&T	2.00	Nitin Sharma SE, DLB 9351996291	Vineet Nagayach EE, NP 8769203265	Sunil Yadav AE, NP 9116796556
19	Bhiwadi	Santhalka (Bhiwadi)	ULB	L&T	3.00	Nitin Sharma	Vineet Nagayach	Sunil Yadav

S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
						SE, DLB 9351996291	EE, NP 8769203265	AE, NP 9116796556
20	Bhiwadi	Nr. Existing STP (Bhiwadi)	ULB	L&T	3.00	Nitin Sharma SE, DLB 9351996291	Vineet Nagayach EE, NP 8769203265	Sunil Yadav AE, NP 9116796556
21	Bhiwadi	Vasundhara Nagar (Bhiwadi)	UIT	BiDA	4.00	Shiv Kumar SE, BiDA 9413340287	Vineet Nagayach EE, NP 8769203265	Vikas Meena AE, NP 8462039923
22	Bikaner	Vallabgarden (Bikaner)	RUIDP	RUIDP	20.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Pawan Bansal EE, NN 9783080163	Sanjay Dholia AE, NN 9571481234
23	Bikaner	Vallabgarden (Bikaner)	ULB	BIPL	20.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Pawan Bansal EE, NN 9783080163	Sanjay Dholia AE, NN 9571481234
24	Bikaner	Sareh Nathania (Bikaner)	RUIDP	RUIDP	12.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Pawan Bansal EE, NN 9783080163	Sanjay Dholia AE, NN 9571481234
25	Bikaner	Near Kali Mata Mandir Sujendarsar (Bikaner)	RUIDP	RUIDP	20.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Pawan Bansal EE, NN 9783080163	Sanjay Dholia AE, NN 9571481234
26	Bundi	Devpura (Bundi)	RUIDP	ULB	8.00	Rakesh Sharma SE, NP 9460853401	Arunesh Sharma EE, NP 941475641	Dinesh Meena AE, NP 9785450201
27	Chirawa	Near Madela Road (Chirawa)	ULB	PC Snehal Co.	3.00	Anil Ghiya SE, NN, Jaipur H. 9314859850	Ashok Jangid EE, RUIDP 9602135607	Naveen Saini AE, NP 9602628205
28	Chirawa	Pilani Road (Chirawa)	ULB	PC Snehal Co.	2.00	Anil Ghiya SE, NN, Jaipur H. 9314859850	Ashok Jangid EE, RUIDP 9602135607	Naveen Saini AE, NP 9602628205

S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
29	Chittorgarh	Pratappura (Bhoikhera) (Chittorgarh)	RUIDP	RUIDP	5.00	Mukesh Pujari SE, NN, Udaipur 941459746	Prashant Bhardwaj EE, NP 8279298828	Surendra Vishnoi AE, NP 9413434758
30	Chittorgarh	Near Abhimanyu Park (Chittorgarh)	RUIDP	RUIDP	3.00	Mukesh Pujari SE, NN, Udaipur 941459746	Prashant Bhardwaj EE, NP 8279298828	Surendra Vishnoi AE, NP 9413434758
31	Chittorgarh	Near Mukhyamantri Jan Awas Yojna (Chittorgarh)	ULB	Tata projects Ltd.	1.00	Mukesh Pujari SE, NN, Udaipur 941459746	Prashant Bhardwaj EE, NP 8279298828	Surendra Vishnoi AE, NP 9413434758
32	Chittorgarh	Near Abhimanyu Park (Chittorgarh)	ULB	Tata projects Ltd.	2.00	Mukesh Pujari SE, NN, Udaipur 941459746	Prashant Bhardwaj EE, NP 8279298828	Surendra Vishnoi AE, NP 9413434758
33	Churu	Village Gajsar (Churu)	RUIDP	ULB	7.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Poornima Yadav EE, NP 8078648730	Atmaram Prajapat AE, NP 7357499521
34	Churu	B/W Cremation ground and Agarsen Nagar (Churu)	ULB	YFC	1.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Poornima Yadav EE, NP 8078648730	Atmaram Prajapat AE, NP 7357499521
35	Deedwana	Mela Maidan (Deedwana)	ULB	ULB	5.00	Rajesh Sharma SE, NP 941425189	Ram Prasad Meena EE, NP 9351228706	Manish Bijraniya AE, NP 9660055156
36	Dhoulpur	Tagawali (Dholpur)	RUIDP	RUIDP	10.00	Rajesh Meena SE, NN, Jaipur 8764880177	Hotilal Meena EE, NP 9414224204	Ratan Singh AE, NP 9785948078
37	Dhoulpur	Shekhupur (Dholpur)	RUIDP	RUIDP	3.00	Rajesh Meena SE, NN, Jaipur 8764880177	Hotilal Meena EE, NP 9414224204	Ratan Singh AE, NP 9785948078
38	Fateh Nagar Sanwar	Changedi village (Fatehnagar Sanwar)	ULB	DRA	1.00	Mukesh Pujari SE, NN, Udaipur 941459746	Harish Trivedi EE, NP 9414155809	Gaurav Dhing AE, NP 9414263916

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S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
39	Fatehpur Shekhawati	Nari Bari Road (Fatehpur Shekhawati)	ULB	ULB	7.50	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra Jain EE, NP 9414480025	Devendra Saini +91-8005535181
40	Gangapur City	Near Jaipur Highway (Gangapur City)	ULB	L&T	5.50	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra K. Bishnoi EE, RUDSICO 8875761111	Pankaj Meena AE, NP 8875253055
41	Gangapur City	PHED campus (Gangapur City)	ULB	L&T	2.50	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra K. Bishnoi EE, RUDSICO 8875761111	Pankaj Meena AE, NP 8875253055
42	Gangapur City	Aliganj Tiraha (Gangapur City)	ULB	L&T	1.50	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra K. Bishnoi EE, RUDSICO 8875761111	Pankaj Meena AE, NP 8875253055
43	Hanumangarh	Near Railway bridge over Ghaggar river (Hanumangarh)	RUIDP	RUIDP	5.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Subhash Bansal EE, NP 9413377876	Ajay Sharma AE, NP 8619525962
44	Hanumangarh	Jodkiya Phatak (Hanumangarh)	RUIDP	RUIDP	7.50	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Subhash Bansal EE, NP 9413377876	Ajay Sharma AE, NP 8619525962
45	Hindaun City	Jaccha ki bawri (Hindaun City)	ULB	L&T	0.75	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra K. Bishnoi EE, RUDSICO 8875761111	Mahendra Kumar AE, NP 9785527647
46	Hindaun City	Raghav das Bagichi (Hindaun City)	ULB	L&T	5.00	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra K. Bishnoi EE, RUDSICO 8875761111	Mahendra Kumar AE, NP 9785527647
47	Jaipur	Brahmpuri STP (Jaipur)	JMC	Manda Developers	8.00	Anil Ghiya SE, NN, Jaipur H. 9314859850	Kamlesh Jaiman EE, NN 9414794277	Vivek Anand AE, NN 9461544500
48	Jaipur	Paladi Meena (Jaipur)	JDA	JDA	3.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Vijay Kumawat AE, JDA 9829012191

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S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
49	Jaipur	Central Park (Jaipur)	JDA	JDA	1.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Vijay Kumawat AE, JDA 9829012191
50	Jaipur	Ralawta (Jaipur)	JDA	JDA	30.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Vijay Kumawat AE, JDA 9829012191
51	Jaipur	Gajdharpura (Jaipur)	JDA	JDA	30.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Rishikesh Meena AE, JDA 9468663812
52	Jaipur	Ram Niwas Bagh (Jaipur)	JDA	JDA	1.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Vijay Kumawat AE, JDA 9829012191
53	Jaipur	Jawahar Circle (Jaipur)	JDA	JDA	1.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Vijay Kumawat AE, JDA 9829012191
54	Jaipur	Swarnjayanti Park (Jaipur)	JDA	JDA	1.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Rishikesh Meena AE, JDA 9468663812
55	Jaipur	Sahkar Marg (Jaipur)	JDA	JDA	1.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Vijay Kumawat AE, JDA 9829012191
56	Jaipur	Kiro Ki Dhani (Jaipur)	JDA	JDA	1.00	M. L. Meena SE, JDA 9829766599	Shiv Ratan Pareek EE, JDA 9414205820	Vijay Kumawat AE, JDA 9829012191
57	Jaipur	Dravyawati River-PaniPech (Jaipur)	JDA	JDA	20.00	Ajay Shukla SE, JDA 9571729111	Deepak Mathur EE, JDA 9414377625	Bhupesh Saraswat AE, JDA 9413379022
58	Jaipur	Dravyawati River-Mansarovar (Jaipur)	JDA	JDA	15.00	Ajay Shukla SE, JDA 9571729111	Deepak Mathur EE, JDA 9414377625	Bhupesh Saraswat AE, JDA 9413379022

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S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
59	Jaipur	Dravyawati River-Taruchya Nagar (Jaipur)	JDA	JDA	100.00	Ajay Shukla SE, JDA 9571729111	Deepak Mathur EE, JDA 9414377625	Bhupesh Saraswat AE, JDA 9413379022
60	Jaipur	Dravyawati River-Pratap Nagar (Jaipur)	JDA	JDA	25.00	Ajay Shukla SE, JDA 9571729111	Deepak Mathur EE, JDA 9414377625	Bhupesh Saraswat AE, JDA 9413379022
61	Jaipur	Dravyawati River-Goner (Jaipur)	JDA	JDA	10.00	Ajay Shukla SE, JDA 9571729111	Deepak Mathur EE, JDA 9414377625	Bhupesh Saraswat AE, JDA 9413379022
62	Jaipur	Dehlawas unit II (Jaipur)	JMC	JMC	62.50	Ajay Shukla SE, JDA 9571729111	Deepak Mathur EE, JDA 9414377625	Bhupesh Saraswat AE, JDA 9413379022
63	Jaipur	Jaisinghpura Khore (Jaipur)	JMC	JMC	50.00	Anil Ghiya SE, NN, Jaipur H. 9314859850	Kamlesh Jaiman EE, NN 9414794277	Vivek Anand AE, NN 9461544500
64	Jaisalmer	Kisanghat (Jaisalmer)	RUIDP	RUIDP	10.00	Vinod Vyas SE. NN, Jodhpur 9414135838	Karamchand Arora EE, NP 9602110857	Reshu Singh AE, NP 9694616243
65	Jaitaran	Near Karolia village (Jaitaran)	ULB	PC Sneh Co.	2.00	Vinod Vyas SE. NN, Jodhpur 9414135838	KP Vyas EE, NP 9414137711	Pappu Ram Bairwa AE, NP 9799760885
66	Jalore	Jalore	RUIDP	RUIDP	10.00	Vinod Vyas SE. NN, Jodhpur 9414135838	Dilip Mathur EE, NP 9414804015	Navodit Rajpurohit AE, NP 7275560010
67	Jhalawar	Gagron Road (Jhalawar)	RUIDP	RUIDP	6.00	Prem Shankar Sharma SE, NN, Kota 9414193530	Mahendra Singh Hada EE, NP, Baran 8949961713	Sonam Sharma AE, NP 8209225722

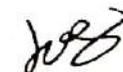
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S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/IE
68	Jhalrapatan	Girdharpura (Jhalrapatan)	RUIDP	RUIDP	3.00	Prem Shankar Sharma SE, NN, Kota 9414193530	Mahendra Singh Hada EE, NP, Baran 8949961713	Saurav Gupta AE, NP 8079028458
69	Jhunjhunu	Baggar Road Near Agrasen Circle (Jhunjhunu)	RUIDP	RUIDP	8.50	Anil Ghiya SE, NN, Jaipur H. 9314859850	Jagdish Palsania EE, NP 7728912713	Ranjeet Godara AE, NP 9414964352
70	Jhunjhunu	Baggar Road Near Agrasen Circle (Jhunjhunu)	RUIDP	RUIDP	7.00	Anil Ghiya SE, NN, Jaipur H. 9314859850	Jagdish Palsania EE, NP 7728912713	Ranjeet Godara AE, NP 9414964352
71	Jodhpur	Nandari (Jodhpur)	RUIDP	RUIDP	20.00	P.S. Tanwar SE, NN 9314725502	C.P Deora EE, NN 8619149228	Shilpa Joshi AE, NN 9166280699
72	Jodhpur	Salawas Unit I (Jodhpur)	JoDA	JoDA	50.00	Vinod Vyas SE, NN, Jodhpur 9414135838	Alok Mathur EE, NN 9414107866	Shilpa Joshi AE, NN 9166280699
73	Jodhpur	Salawas Unit II (Jodhpur)	JMC	JMC	50.00	Vinod Vyas SE, NN, Jodhpur 9414135838	Sandeep Mathur EE, NN 9784000469	Shilpa Joshi AE, NN 9166280699
74	Karauli	Karauli	RUIDP	ULB	5.00	Rajesh Meena SE, NN, Jaipur 8764880177	Narsi Meena EE, NP 77665024222	Ravindra Meena AE, NP 8504816351
75	Kishangarh	Nasirabad Highway (Kishangarh)	RUIDP	RUIDP	10.00	Arvind Kumar Yadav SE, NN, Ajmer 9414002043	Trilochan Kumawat AE, NP 7737252753	Trilochan Kumawat AE, NP 7737252753
76	Kota	Dhakarkhedi (Kota)	RUIDP	RUIDP	20.00	Prem Shankar Sharma SE, NN, Kota 9414193530	Prakash chand sharma EE, NN 9414488672	Ram Hans Meena AE, NN 8947815540

S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
77	Kota	Sajidhera (Kishorepura Iadpura) (Kota)	UIT	UIT	30.00	Sandeep Nagpal SE, UIT, Kota 9414086274	C P shukla EE, UIT, Kota 8112254342	Pradeep Meena AE, UIT 9414651559 Sagar Garg AE, NN 8432566666
78	Kushalgarh	Near Panchayat Samiti (Kushalgarh)	ULB	DRA	1.00	Mukesh Pujari SE, NN, Udaipur 941459746	Prabhulal Bhabhor EE, NP 9413306238	Rasel Singh AE, NP 8949075952
79	Laxmangarh	Near Indira Awas colony (Laxmangarh)	ULB	PC Snehal Co.	1.50	Nitin Sharma SE, DLB 9351996291	Ravindra Jain EE, NP 9414480025	Wajid Ahmed AE, NP 9928168512
80	Laxmangarh	Near Basin Road Banjara Basti (Laxmangarh)	ULB	PC Snehal Co.	1.00	Nitin Sharma SE, DLB 9351996291	Ravindra Jain EE, NP 9414480025	Wajid Ahmed AE, NP 9928168512
81	Laxmangarh	TodhiKui (Laxmangarh)	ULB	PC Snehal Co.	3.00	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Ravindra Jain EE, NP 9414480025	Wajid Ahmed AE, NP 9928168512
82	Makrana	Near Kidwai Stadium (Makrana)	ULB	ULB	6.00	Rajesh Sharma SE, NP 941425189	Anil Kumar Saini EE, NP 8104188317	Anil Kumar Saini EE, NP 8104188317
83	Mt. Abu	Hetam Ji Village (Mt. Abu)	RUIDP	RUIDP	6.00	Vinod Vyas SE, NN, Jodhpur 9414135838	Mahendra Chaudhary EE, NP 9829200444	Navodit Rajpurohit AE, NP 7275560010
84	Nagaur	Balwa Road (Nagaur)	RUIDP	RUIDP	8.00	Rajesh Sharma SE, NP 941425189	Ram Prasad Meena EE, NP 9351228706	Makhfool AE, NP 9414295475


 राजस्थान सरकार



S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
85	Nawalgarh	Near Bus stand (Nawalgarh)	ULB	PC Snehal Co.	3.00	Anil Ghiya SE, NN, Jaipur H. 9314859850	Ashok Jangid EE, RUIDP 9602135607	Rakesh Indlia AE, NP 7357352199
86	Nimbahera	Near Shamshan Ghat, Kartana (Nimbahera)	ULB	DRA	2.00	Mukesh Pujari SE, NN, Udaipur 941459746	Dinesh Kumar Mantri EE, NP 9982132929	Praveen Bansal AE, NP 9887557076
87	Nimbahera	Kasod Basti Nalah (Nimbahera)	ULB	DRA	1.00	Mukesh Pujari SE, NN, Udaipur 941459746	Dinesh Kumar Mantri EE, NP 9982132929	Praveen Bansal AE, NP 9887557076
88	Nimbahera	Nimbahera Near Dashhera Maidan (Nimbahera)	ULB	DRA	4.50	Mukesh Pujari SE, NN, Udaipur 941459746	Dinesh Kumar Mantri EE, NP 9982132929	Praveen Bansal AE, NP 9887557076
89	Pali	Mandia Road, Near ESI Hospital (Pali)	RUIDP	RUIDP	7.50	Vinod Vyas SE, NN, Jodhpur 9414135838	K.P. Vyas EE, NP 9414137711	Vikas kanojiya AE, NP 9982415047
90	Pali	Mandiya Industrial Area (Pali)	RUIDP	RUIDP	15.00	Vinod Vyas SE, NN, Jodhpur 9414135838	K.P. Vyas EE, NP 9414137711	Rakesh Vyas AE, NP 9828624881
91	Rajsamand	Rajsamand (Village Pratap pura)	RUIDP	RUIDP	5.00	Shishir Kant Varshneya EE, NPR 9414436035	Shishir Kant Varshneya EE, NPR 9414436035	Shankar Lal Sangeriwal AE, NP
92	Ramgarh Shekhawati	Shamshan ghat (Ramgarh Shekhawati)	ULB	PC Snehal Co.	2.00	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Ravindra Jain EE, NP 9414480025	Devendra Saini AE, NP +91-8005535181
93	Sardar Shahar	Sardar Shahar	RUIDP	RUIDP	5.00	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Poornima Yadav EE, NP 8078648730	Achut Dwivedi AE, NP 8112259929
94	Sardar Shahar	Sardar Shahar	RUIDP	RUIDP	2.00	Lalit Kumar Ojha SE, NN, Bikaner	Poornima Yadav EE, NP	Achut Dwivedi AE, NP

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S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
						9116634605	8078648730	8112259929
95	Sawai Madhopur	Village Sorwal (Sawai Madhopur)	RUIDP	RUIDP	10.00	Rajesh Meena SE, NN, Jaipur 8764880177	Brijmohan Singhal EE, NP 9414583163	Neelam Kothari AE, NP 9928999471
96	Sikar	Goshala land (Sikar)	ULB	L&T	2.00	Nitin Sharma SE, DLB 9351996291	Ravindra Jain EE, NP 9414480025	Praveen Kumar JE, NP 7737208216
97	Sikar	Near Shiv Colony (Sikar)	ULB	L&T	8.00	Nitin Sharma SE, DLB 9351996291	Ravindra Jain EE, NP 9414480025	Praveen Kumar JE, NP 7737208216
98	Sriganganagar	Suratgarh road (Sriganganagar)	RUIDP	RUIDP	10.00	Rajeev Gupta SE, NP 9413311610	Mangat Rai Setia EE, UIT 9414434193	Rakesh Sidana AE, NP 9414281960
99	Sumerpur	Sumerpur	RUIDP	ULB	10.00	Vinod Vyas SE, NN, Jodhpur 9414135838	K.P. Vyas EE, UIT 9414137711	Rajeev Sharma AE, NP 8949851948
100	Suratgarh	Near subjail (Suratgarh)	ULB	Monte Carlo	2.50	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Mangat Rai Setia EE, UIT 9414434193	S.K. Jha AE, MP 9414516643
101	Suratgarh	Adarsh Kalyan Bhumi near Anupgarh highway (Suratgarh)	ULB	Monte Carlo	2.50	Lalit Kumar Ojha SE, NN, Bikaner 9116634605	Mangat Rai Setia EE, UIT 9414434193	S.K. Jha AE, MP 9414516643
102	Tonk	Tonk Molai Pura (Tonk)	RUIDP	RUIDP	16.00	Nemi chand pawar SE, RUIDP 8619613736	Hari Singh Meena EE, NP 6377359857	Dharmendra Meena AE, NP 8302345212
103	Tonk	Tonk Dhaula Khera (Tonk)	RUIDP	RUIDP	4.00	Nemi chand pawar SE, RUIDP 8619613736	Hari Singh Meena EE, RUIDP 6377359857	Tarun Jain AE, RUIDP 9413685162

Ongoing STPs

S.No.	Name of Town	Location	Capacity of the plant in MLD	Construction Agency	SE	EE	AE/JE
1	Chittorgarh	Near Existing Sedimentation tank (Chittorgarh)	1.00	ULB	Mukesh Pujari SE, NN 941459746	Prashant Bhardwaj EE, NP 8279298828	Shashikant Sharma AE, NP 9460202989
2	Chittorgarh	Near Gandhi nagar (Chittorgarh)	2.00	ULB	Mukesh Pujari SE, NN 941459746	Prashant Bhardwaj EE, NP 8279298828	Shashikant Sharma AE, NP 9460202989
3	Chittorgarh	Near Railway Station (Chittorgarh)	1.00	ULB	Mukesh Pujari SE, NN 941459746	Prashant Bhardwaj EE, NP 8279298828	Shashikant Sharma AE, NP 9460202989
4	Gangapur City	Near Kushal Lake (Gangapur City)	1.50	ULB	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra K. Bishnoi EE, RUDSICO 8875761111	Pankaj Meena AE, NP 8875253055
5	Hindaun City	Karauli road (Hindaun City)	3.00	ULB	Rajesh Meena SE, NN, Jaipur 8764880177	Ravindra K. Bishnoi EE, RUDSICO 8875761111	Mahendra Kumar AE, NP 9785527647
6	Jaipur	Kartarpura Nallah (Jaipur)	1.30	JMC	Rajesh Meena SE, NN, Jaipur 8764880177	Umang Rajwanshi EE, NN 9829225547	Prashant Gandhi AE, NN 9530028599
7	Jaipur	Kartarpura Nallah (Jaipur)	2.40	JMC	Rajesh Meena SE, NN, Jaipur 8764880177	Umang Rajwanshi EE, NN 9829225547	Prashant Gandhi AE, NN 9530028599
8	Jaipur	Chaugan Stadium (Jaipur)	1.00	Smart City	Dinesh Goyal 8619580223	Dinesh Gupta 8764879902	Imran AE, NN 9351913191
9	Jaipur	Dehlawas (Jaipur)	90.00	JMC	Rajesh Meena SE, NN, Jaipur	Umang Rajwanshi EE, NN	Prashant Gandhi AE, NN

S No.	Name of Town	Location	Construction Agency	O & M Agency	Existing STP Capacity (MLD)	SE	EE	AE/JE
104	Udaipur	Eklingspura (Udaipur)	Hindustan Zinc Ltd	Hindustan Zinc Ltd	20.00	Mukesh Pujari SE, NN, Udaipur 941459746	Sunil Boda EE, NN 8107954644	Karnesh Mathur AE, NN 9928539694
105	Udaipur	Eklingspura (Udaipur)	Hindustan Zinc Ltd	Hindustan Zinc Ltd	25.00	Mukesh Pujari SE, NN, Udaipur 941459746	Sunil Boda EE, NN 8107954644	Karnesh Mathur AE, NN 9928539694
106	Udaipur	FCI godown (Udaipur)	ULB	ULB	10.00	Mukesh Pujari SE, NN, Udaipur 941459746	Sunil Boda EE, NN 8107954644	Karnesh Mathur AE, NN 9928539694
107	Udaipur	Kajrali house (Udaipur)	ULB	ULB	5.00	Mukesh Pujari SE, NN, Udaipur 941459746	Sunil Boda EE, NN 8107954644	Karnesh Mathur AE, NN 9928539694

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S.No.	Name of Town	Location	Capacity of the plant in MLD	Construction Agency	SE	EE	AE/JE
					8764880177	9829225547	9530028599
10	Ajmer	Khanpura (Ajmer)	40.00	RUIDP	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Om Prakash Sahu 9414457154 NN AJMER	Akhil Goyal 9352969350 NN AJMER
11	Ajmer	Pushkar (Ajmer)	3.50	RUIDP	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Om Prakash Sahu 9414457154 NN AJMER	Akhil Goyal 9352969350 NN AJMER
12	Nagaur	Dulai Pond (Nagaur)	1.50	ULB	Arvind Kumar Yadav SE, NN, Ajmer 9141002043	Ram Prasad Meena EE, NP 9351228706	Makhfool AE, NP 9414295475
13	Sriganganagar	Idgah (Sriganganagar)	10.00	UIT	Ashish Gupta SE, NP +91-9414087725	Mangat Rai Setia EE, UIT 9414434193	Rakesh Sedana AE, NP 9414281960
14	Sriganganagar	Sugarmill (Sriganganagar)	15.00	UIT	Ashish Gupta +91-9414087725	Mangat Rai Setia EE, UIT 9414434193	Manish Vishnoi Suresh Kumawat Saroj Panwar +91-9983231522
15	Bhiwadi	Khanpura (Bhiwadi)	2.00	ULB	Shiv Kumar SE, BiDA 9413340287	S.K. Yadav EE, NP 9116796556	Sandeep Verma JE, NP 9461700101
16	Churu	TajusaTakiya (Churu)	2.50	ULB	Rakesh Garg SE, NP 9928447900	Poornima Yadav EE, NP 8078648730	Atma Ram AE, NP 7357499521
17	Sikar	Devi pura Beed (Sikar)	5.00	ULB	Anil Ghiya SE, NN, Jaipur H. 9314859850	Ravindra Jain EE, NP 9414480025	Praveen Kumar JE, NP 7737208216
18	Ramgarh Shekhawati	Gogamedi (Ramgarh Shekhawati)	1.00	ULB	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Ravindra Jain EE, NP 9414480025	Devendra Saini AE, NP 8005535181

S.No.	Name of Town	Location	Capacity of the plant in MLD	Construction Agency	SE	EE	AE/JE
19	Ramgarh Shekhawati	Gogamedi (Ramgarh Shekhawati)	1.00	ULB	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Ravindra Jain EE, NP 9414480025	Devendra Saini AE, NP 8005535181
20	Nawalgarh	Near Fire station (Nawalgarh)	1.00	ULB	Anil Ghiya SE, NN, Jaipur H. 9314859850	Ashok Jangid EE, RUIDP 9602135607	Rakesh India AE, NP 7357352199
21	Baran	Gopalpura (Baran)	7.00	ULB	Premshankar Sharma SE, NP 9414193530	Mahendra Singh Hada EE, NP, Baran 8949961713	Sonam Sharma AE, NP 8209225722
22	Sujangarh	Gopal Gaushala on Thardaa Village (Sujangarh)	5.50	ULB	Ashok Jangid EE, RUIDP 9602135607	Ashok Jangid EE, RUIDP 9602135607	Dilip Singh Nirvan AE, NP 9414548103
23	Sujangarh	Gaushala on Salasar Road (Sujangarh)	1.50	ULB	Ashok Jangid EE, RUIDP 9602135607	Ashok Jangid EE, RUIDP 9602135607	Dilip Singh Nirvan AE, NP 9414548103
24	Sujangarh	Chaptia pond near F.C.I. Godown (Sujangarh)	1.50	ULB	Ashok Jangid EE, RUIDP 9602135607	Ashok Jangid EE, RUIDP 9602135607	Dilip Singh Nirvan AE, NP 9414548103
25	Sujangarh	Near Kalkanda (Sujangarh)	2.00	ULB	Ashok Jangid EE, RUIDP 9602135607	Ashok Jangid EE, RUIDP 9602135607	Dilip Singh Nirvan AE, NP 9414548103
26	Kota	Balita	6.00	RUIDP	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Rajendra Sharma EE, RUIDP +91-9414764639	K.M. Prajapat +91-9694756869 Sanjay Kumar +91-7568149919
27	Kota	Dhakar kheri (Kota)	40.00	RUIDP	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Rajendra Sharma EE, RUIDP +91-9414764639	V. Agarwal +91-9462835394 K.M. Prajapat +91-9694756869

S.No.	Name of Town	Location	Capacity of the plant in MLD	Construction Agency	SE	EE	AE/JE
							Sanjay Kumar +91-7568149919
28	Kota	Kala Talab (Kota)	15.00	RUIDP	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Rajendra Sharma EE, NP +91-9414764639	Kush Kumar +91-9125377177 Rajkumar +91-9664165174
29	Kota	IL Township (Kota)	2.00	RUIDP	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Rajendra Sharma EE, NP +91-9414764639	Kush Kumar +91-9125377177 Rajkumar +91-9664165174
30	Kota	Balita (Kota)	15.00	RUIDP	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Rajendra Sharma EE, NP +91-9414764639	Kush Kumar +91-9125377177 Rajkumar +91-9664165174
31	Kota	Balita (Kota)	30.00	UIT	Rakesh Sharan Garg SE, RUIDP +91-9928447900	Rajendra Sharma EE, NP +91-9414764639	Kush Kumar +91-9125377177 Rajkumar +91-9664165174
32	Jodhpur	Basni Binda (Jodhpur)	40.00	ULB	Vinod Vyas SE, NN, Jodhpur 9784000523	Alok Mathur EE, NN 941407866	Shilpa Joshi AE, NN 9166280699
33	Bhilwara	Near Existing Jindal STP Kuwada (Bhilwara)	30.00	ULB	Anil Vijayvargia EE, NP +91- 9413561755	Anil Vijayvargia EE, NP +91- 9413561755	O.P. Bairwa +91- 8441935547
34	Nokha	Ward No. 07 (Nokha)	1.00	ULB	Lalit Kumar Ojha SE, NP 9116634605	Pawan Bansal EE, NN 9783080163	Sarfaraz Ji JE, NP 9784544168
35	Sardar Shahar	South STP (Sardar Shahar)	2.30	RUIDP	K.K. Agrawal SE, RUIDP +91-9314951100	Deepak Mandan +91-9828117635	Dinesh Fogat 8949425829

कार्यकारी निदेशक
स्व. नगरपालिका

S.No.	Name of Town	Location	Capacity of the plant in MLD	Construction Agency	SE	EE	AE/IE
36	Sardar Shahar	North STP (Sardar Shahar)	3.40	RUIDP	K.K. Agrawal SE, RUIDP +91-9314951100	Deepak Mandan +91-9828117635	Dinesh Fogat 8949425829
37	Sardar Shahar	Gandhi Vidhya Mandir (Sardar Shahar)	1.60	RUIDP	K.K. Agrawal SE, RUIDP +91-9314951100	Deepak Mandan +91-9828117635	Dinesh Fogat 8949425829
38	Fatehpur	Fatehpur	4.30	RUIDP	K.K. Agrawal SE, RUIDP +91-9314951100	Manoj Mittal (Addl. Chrg) 8209265551	Manoj Mittal 8209265551
39	Ratangarh	Ratangarh (Near NH-11)	3.80	RUIDP	K.K. Agrawal SE, RUIDP +91-9314951100	Deepak Mandan +91-9828117635	Deepak Mandan +91-9828117635
40	Ratangarh	Ratangarh (Gaushala on Churu Road)	6.10	RUIDP	K.K. Agrawal SE, RUIDP +91-9314951100	Deepak Mandan +91-9828117635	Deepak Mandan +91-9828117635
41	Pratapgarh	Pratapgarh	7.00	RUIDP	Ashok Jangid EE, RUIDP 9602135607	Ashok Jangid EE, RUIDP 9602135607	Shashikant Sharma AE, NP 9460202989
42	Abu Road	Santpur (Abu Road)	6.90	RUIDP	Manish Arora +91-8003377650	Mahendra Samdani +91- 9828170391	Sunil Kumar +91- 9783767531
43	Abu Road	Manpur (Abu Road)	2.30	RUIDP	Manish Arora +91-8003377650	Mahendra Samdani +91- 9828170391	Sunil Kumar +91- 9783767531
44	Sirohi	Nehru Nagar (Sirohi)	5.00	RUIDP	Manish Arora +91-8003377650	Prahlad Meena +91-9414272156	Ashok Karwasra +91- 9929355255
45	Sirohi	Near Revdar Road (Sirohi)	1.70	RUIDP	Manish Arora +91-8003377650	Prahlad Meena +91-9414272156	Ashok Karwasra +91- 9929355255
46	Jaipur	Dehlawas unit I (Jaipur)	62.50	JMC	Rajesh Meena SE, NN, Jaipur 8764880177	Umang Rajwanshi EE, NN 9829225547	Prashant Gandhi AE, NN 9530028599

कार्यवाही निदेशक
राजस्थान

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S.No.	Name of Town	Location	Capacity of the plant in MLD	Construction Agency	SE	EE	AE/JE
47	Makrana	Near Kidwai Stadium	7.70	RUIDP	Rakesh Kumar Mudgal +91-9414456296	Gurtej Singh +91-9828529028	Shashikant Yadav +91-8005828897
48	Banswara	Ghamaniya	9.60	RUIDP	Ashok Kr. Jangid +91-9602135607	Ashok Kr. Jangid +91-9602135607	Ashok Kr. Jangid +91-9602135607
49	Khetri	Bisau Road	3.15	RUIDP	Dinesh Kumar Verma +91-9828426880	Dinesh Kumar Verma +91-9828426880	Devendra Saini +91-8005535181 Ankit Kumar +91-9460036504
50	Kuchaman City	Near Dashhera Maidan	7.60	RUIDP	Rakesh Kumar Mudgal +91-9414456296	Mahesh Gupta +91-7597921020	Jitendra Kumar Meena +91-9461307761
51	Ladnu	Asota Village	5.50	RUIDP	Rakesh Kumar Mudgal +91-9414456296	R.D. Garg +91-9772776034	Jitendra Kumar +91-9783433002
52	Ladnu	Vishvanathpura	3.50	RUIDP	Rakesh Kumar Mudgal +91-9414456296	R.D. Garg +91-9772776034	Jitendra Kumar +91-9783433002
53	Mandawa	Mandawa	3.90	RUIDP	Dinesh Kumar Verma +91-9828426880	Dinesh Kumar Verma +91-9828426880	Devendra Saini +91-8005535181
54	Deedwana	Deedwana	3.00	RUIDP	Rakesh Kumar Mudgal +91-9414456296	Gurtej Singh +91-9828529028	Jitendra Kumar +91-9783433002
55	Nathdwara	Near Goverdhan Mountain	4.30	RUIDP	Shishir K Varshneya EE, NPR 9414436035	Shishir Kant Varshneya EE, NPR 9414436035	Chandra Mohan Kaushik +91-9414806661

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**Government of Rajasthan
Administrative Reforms (Group-3), Department**

No. F 6(3)AR/Gr.-3/ 2021

Dated :- 18/5/22

ORDER

Hon'ble Governor of Rajasthan accords consent for constituting the District Urban Development Committee (DUDC) for implementation and monitoring of Central Sponsored Schemes (CSS) like PMAY-Urban, AMRUT 1.0, AMRUT 2.0, DAY-NULM, PM SVANIDHI, Sanitation & Cleanliness issues, Externally funded Projects, Finance Commission (Central/State), Flagship Schemes of State Government (Indira Shahari Credit Card Scheme, Indira Rasoi Yojna, Indira Shahri Rojgar Guarantee Yojna etc) in urban areas. This committee will also monitor the various schemes launched by Central/ State Government for urban areas in future. The Constitution of DUDC is as following:-

1.	District Collector	Chairman
2.	Mayor/Chairman-Municipal Corporation/Council/Board	Member
3.	Chairman/Secretary UIT (concerned)	Member
4.	Commissioner/Secretary, Development Authority (concerned)	Member
5.	District Level Officer of PHED	Member
6.	District Level Officer of JVVNL/AVVNL/JoDVVNL (as the case may be)	Member
7.	District Level Officer of PWD	Member
8.	District Level Officer of Forest Department	Member
9.	District Level Officer of Town Planning Department	Member
10.	Commissioner/EO of Municipal Corporation/Council/Board(concerned)	Member
11.	Senior Most Technical Officer of Municipal Corporation/Council/ Board	Member
12.	Additional District Collector & Magistrate (OIC In charge of Urban Development cell of Collectorate)	Member Secretary

The committees shall discharge the following functions:-

1. To assist in planning and programming of the project activities.
2. Consideration & approval of projects/proposals to be sent to State Level Committees.
3. Serve as coordinator with different line agencies.
4. Monitor the Project progress and activities of these schemes.
5. To review the schemes on regular basis.
6. To assist, review, monitor and plan the implementation of various urban development issues (Sanitation, Sewerage Treatment, Waste Water treatment, solid waste management, Disposal & treatment of various types of wastes, Parking, Street lights, traffic management, urban planning, urban poverty alleviation programs, Fire Services, public amenities etc)

7. To assist and monitor the various kind of surveys / enumeration in urban areas including kutchi basti survey, census, economic survey, housing survey etc
8. Identify issues for improvement and to provide guidance to the ULB/Project incharges on actions to be taken to improve the project performance.
9. To monitor & implement the various campaigns like " Prashasan Shahron ke Sang Abhiyan & Similar other campaigns.
10. Any other issue referred by the State level for deliberation & decision.

The committee shall meet on quarterly basis & also as and when required. Term of the committee shall be permanent. Committee members can be invited as per requirement of particular scheme. Chairman of committee may invite non-member other departments in committee as per requirement. LSG Department will be the Administrative Department for this committee.

By Order of the Governor



(Munni Meena)

Dy. Secretary to Government

Copy to the following for information and necessary action:-

1. Principal Secretary to Hon'ble Governor, Rajasthan, Jaipur
2. Principal Secretary to Hon'ble Chief Minister, Rajasthan, Jaipur
3. SA to Minister, Urban Development & LSG, Rajasthan, Jaipur
4. PS to Chief Secretary, Rajasthan, Jaipur
5. PS to Addl. Chief Secretary, Public Health Engg. Department, GoR, Jaipur
6. PS to Addl. Chief Secretary, Energy Department, GoR, Jaipur
7. PS to Pr. Secretary, Forest, Environment & Climate Change Department, GoR, Jaipur
8. PS to Pr. Secretary, UDH, GoR, Jaipur
9. PS to Pr. Secretary, Finance Department, GoR, Jaipur
10. PS to Pr. Secretary, PWD, GoR, Jaipur
11. PS to Secretary, Planning, GoR, Jaipur
12. PS to Secretary, LSGD, GoR, Jaipur
13. PS to Chief Town Planer, GoR, Jaipur
14. All Members (Through the Administrative Department)
15. Divisional Commissioner, All
16. District Collector & Magistrate, All
17. Additional District Collector & Magistrate, All
18. Guard File



Dy. Secretary to Government

Status of STPs/FSTPs in all ULBs of Rajasthan

S. No.	Details	No. of Towns
A	Towns where STPs taken up with full design capacity (No further STPs required)	49
B	Towns where more STPs are required in future to fulfill the balance gap	19
C	Towns Covered Under FSSM (FSTPs are operational)	4
D	Towns where FSTP works are proposed under RUIDP Phase IV	14
E	Towns Covered Under FSSM (50 towns under CM Budget Announcement 2021-22)	50
F	Towns Covered Under FSSM (48 towns under CM Budget Announcement 2022-23)	49
G	Towns where no provision of STPs/FTSPs have been taken up till now in any scheme (to be covered in SBM 2.0/other schemes)	11
	Total	196

Details regarding STPs/FTSPs in all ULBs of Rajasthan

S. NO.	TOWN	SEWAGE GENERATION AS PER TOTAL POPULATION AND WATER SUPPLY LEVEL (MLD)	Capacity of STP (Available/Pipeline)						
			Operational		Under Construction		Total		Balance required (MLD)
			No. of STPs	Capacity (MLD)	No. of STPs	Capacity (MLD)	No. of STPs	Capacity (MLD)	
1	2	3	4	5	6	7	8	9	10

A. Towns where STPs taken up with full design capacity (No further STPs required)

1	Ajmer	64.05	2	33	1	40	3	73	0.00
2	Badi Sadri	0.83	1	1.5	0	0	1	1.5	0.00
3	Balotra	4.39	1	9	0	0	1	9	0.00
4	Bhadra	2.80	2	4.5	0	0	2	4.5	0.00
5	Chirawa	3.15	2	5	0	0	2	5	0.00
6	Chittorgarh	13.05	4	11	3	4	7	15	0.00
7	Deedwana	3.20	1	5	1	3	2	8	0.00
8	Fatehnagar Sanwar	0.70	1	1	0	0	1	1	0.00
9	Fatehpur	6.70	1	7.5	1	4.3	2	11.8	0.00
10	Gangapur City	3.72	3	9.5	1	1.5	4	11	0.00
11	Hanumangarh	9.43	2	12.5	0	0	2	12.5	0.00
12	Hindaun City	5.44	2	5.75	1	3	3	8.75	0.00
13	Jaipur Greater	328.78	17	359.5	4	196.5	21	556	0.00
14	Jaipur Heritage								
15	Jaisalmer	8.12	1	10	0	0	1	10	0.00
16	Jaitaran	0.93	1	2	0	0	1	2	0.00
17	Jalore	5.40	1	10	0	0	1	10	0.00
18	Jhunjhunu	12.89	2	15.5	0	0	2	15.5	0.00
19	Karauli	4.16	1	5	0	0	1	5	0.00
20	Kushalgarh	0.63	1	1	0	0	1	1	0.00
21	Laxmangarh	2.96	3	5.5	0	0	3	5.5	0.00
22	Makrana	2.82	1	6	1	7.7	2	13.7	0.00
23	Mount Abu	1.13	1	6	0	0	1	6	0.00
24	Nagaur	9.19	1	8	1	1.5	2	9.5	0.00
25	Nimbahera	3.69	3	7.5	0	0	3	7.5	0.00
26	Pushkar	2.37	0	0	1	3.5	1	3.5	0.00
27	Ramgarh Shekhawati	3.46	2	3	1	1	3	4	0.00
28	Sawai Madhopur	6.24	1	10	0	0	1	10	0.00
29	Shri Ganganagar	26.04	1	10	2	25	3	35	0.00
30	Sujangarh	7.02	0	0	4	10.5	4	10.5	0.00
31	Sumerpur	2.77	1	10	0	0	1	10	0.00
32	Tonk	9.78	2	20	0	0	2	20	0.00
33	Udaipur	41.07	4	60	0	0	4	60	0.00
34	Banswara	10.92	1	6.43	1	9.6	2	16.03	0.00
35	Kota North	155.31	2	50	6	108	8	158	0.00
36	Kota South								
37	Nokha	6.23	1	1	2	12	3	13	0.00
38	Pali	27.17	2	22.5	0	0	2	22.5	0.00
39	Sardarshahar	8.94	2	7	3	7.3	5	14.3	0.00
40	Abu Road	5.98	0	0	2	9.2	2	9.2	0.00

Details regarding STPs/FTSPs in all ULBs of Rajasthan

S. NO.	TOWN	SEWAGE GENERATION AS PER TOTAL POPULATION AND WATER SUPPLY LEVEL (MLD)	Capacity of STP (Available/Pipeline)						Balance required (MLD)
			Operational		Under Construction		Total		
			No. of STPs	Capacity (MLD)	No. of STPs	Capacity (MLD)	No. of STPs	Capacity (MLD)	
41	Kuchaman City	2.98	0	0	1	7.6	1	7.6	0.00
42	Ladnu	3.23	0	0	2	7.9	2	7.9	0.00
43	Mandawa	1.07	0	0	1	3.9	1	3.9	0.00
44	Nathdwara	3.47	0	0	1	4.3	1	4.3	0.00
45	Pratapgarh	1.91	0	0	1	7	1	7	0.00
46	Jodhpur North	122.99	3	120	1	40	4	160	0.00
47	Jodhpur South								
48	Ratangarh	6.18	0	0	2	9.9	2	9.9	0.00
49	Sirohi	2.03	0	0	2	6.7	2	6.7	0.00
TOTAL		824.13	77	861.18	47	534.90	124.00	1396.08	0.00

B. Towns where more STPs are required in future to fulfill the balance gap

S. NO.	TOWN	SEWAGE GENERATION AS PER TOTAL POPULATION AND WATER SUPPLY LEVEL (MLD)	Capacity of STP (Available/Pipeline)						Balance required (MLD)
			Operational		Under Construction		Total		
			No. of STPs	Capacity (MLD)	No. of STPs	Capacity (MLD)	No. of STPs	Capacity (MLD)	
50	Alwar	29.54	1	20	0	0	1	20	9.54
51	Baran	17.44	0	0	1	7	1	7	10.44
52	Barmer	10.86	1	10	0	0	1	10	0.86
53	Beawer	17.66	4	11.5	0	0	4	11.5	6.16
54	Bharatpur	31.78	2	13	0	0	2	13	18.78
55	Bhilwara	46.56	1	10	1	30	2	40	6.56
56	Bhiwadi	16.86	5	13.5	1	2	6	15.5	1.36
57	Bikaner	81.65	4	72	0	0	4	72	9.65
58	Bundi	11.86	1	8	0	0	1	8	3.86
59	Churu	12.04	3	10.5	0	0	3	10.5	1.54
60	Dhaulpur	13.64	2	13	0	0	2	13	0.64
61	Jhalawar	11.77	2	9	0	0	2	9	2.77
62	Jhalrapatan								
63	Kishangarh	14.12	1	10	0	0	1	10	4.12
64	Nawalgarh	8.43	2	4	0	0	2	4	4.43
65	Rajsamand	7.64	1	5	0	0	1	5	2.64
66	Sikar	27.87	2	10	1	5	3	15	12.87
67	Suratgarh	7.30	2	5	0	0	2	5	2.30
68	Khetri	3.23	0	0	1	3.15	1	3.15	0.08
TOTAL		370.25	34.00	224.50	5	47.15	39	271.65	98.60
G. TOTAL		1194.38	111	1085.68	52	582.05	163	1667.73	98.60

C. Towns Covered Under FSSM (FSTPs are operational)

S.No.	Name of Town	Description
69	Khandela	10 KLD FSTP is constructed, it will treat fecal sludge from septic tanks/Kui pits of residential, commercial and institutional establishments and convert it into organic manure.
70	Lalsot	20 KLD FSTP is constructed, it will treat fecal sludge from septic tanks/Kui pits of residential, commercial and institutional establishments and convert it into organic manure.
71	Phulera	20 KLD FSTP is constructed, it will treat fecal sludge from septic tanks/Kui pits of residential, commercial and institutional establishments and convert it into organic manure.
72	Sambhar	

D. Towns where FSTP works are proposed under RUIDP Phase IV

S.No.	Name of Town	Description
73	Neem Ka Thana	Proposed under RUIDP Phase-IV
74	Bandikui	
75	Jobner	
76	Shahpura (Jaipur)	
77	Tijara	
78	Dausa	
79	Bari	
80	Deeg	
81	Shahpura (Bhilwara)	
82	Bhinder	
83	Kanor	
84	Gangapur	
85	Bhawani Mandi	
86	Pilibanga	

E. Towns Covered Under FSSM (50 towns under CM Budget Announcement 2021-22)

S.No.	Name of Town	S.No.	Name of Town	S.No.	Name of Town
87	Antah	104	Khairthal	121	Rawatbhata
88	Anupgarh	105	Kishangarh Renwal	122	Rawatsar
89	Asind	106	Kotputli	123	Rupbas
90	Baggar	107	Lakheri	124	Sadri
91	Bayana	108	Losal	125	Sagwara
92	Behror	109	Mandalgarh	126	Salumbar
93	Bhinmal	110	Merta City	127	Sanchore
94	Bidasar	111	Niwai	128	Sangaria
95	Bilara	112	Nohar	129	Sheoganj
96	Chaksu	113	Parbatsar	130	Sojat
97	Chhabra	114	Pilani	131	Sri Madhopur
98	Degana	115	Pipar City	132	Taranagar
99	Dungargarh	116	Rajakhera	133	Thana gaji
100	Gulabpura	117	Rajaldesar	134	Udaipurwati
101	Itawa	118	Rajgarh (Churu)	135	Vidyavihar
102	Kekri	119	Ramganj Mandi	136	Vijainagar (Ajmer)
103	Kesrisinghpur	120	Rani		

F. Towns Covered Under FSSM (48 towns under CM Budget Announcement 2022-23)

137	Aklera	153	Keshoraipatan	169	Phalodi
138	Amet	154	Khatu shyam g	170	Pindwara
139	Bali	155	Kherli	171	Pokaran
140	Begun	156	Kishangarhbas MB	172	Pratapur gadi
141	Bhusawar	157	Kuchera	173	Rajgarh (Alwar)
142	Bissau	158	Kumher	174	Reengus
143	Chhapar	159	Mahwa	175	Sangod
144	Chhoti Sadri	160	Malpura	176	Sarwar
145	Deogarh	161	Mangrol	177	Srikanpur
146	Deoli	162	Mukundgarh	178	Surajgarh
147	Deshnoke	163	Mundwa	179	Takhatgarh
148	Falna	164	Nadbai	180	Todabhim
149	Indragarh	165	Nagar	181	Todaraisingh
150	Jahazpur	166	Nainwa	182	Vijainagar (M-b)
151	Kapasan	167	Nawa	183	Viratnagar
152	Kaprain	168	Padampur	184	Weir

G. Towns where no provision of STPs/FTSPs have been taken up till now in any scheme (to be covered in SBM 2.0/other schemes)

185	Bagru	189	Dungarpur	193	Nasirabad
186	Raisinghnagar	190	Kaman	194	Pidawa
187	Sardulshahar	191	Gajsinghpur	195	Ratan Nagar
188	Chomu	192	Kaithoon	196	Uniara

राजस्थान सरकार

स्वायत्त शासन विभाग, राज. जयपुर

दूरभाष सं 0141-2229314, 2226736 ईमेल : dlbrajasthan@gmail.com वेबसाईट : www.lsg.urban.rajasthan.gov.in

क्रमांक : प.3 (ड.) () का प्र./स्वा.शा.वि./2021-22/पदसृजन/ 211

दिनांक : 10-08-2021

स्वीकृति आदेश

माननीय मुख्यमंत्री महोदय की बजट घोषणा संख्या 356/2021-22 की अनुपालना में वित्त विभाग से प्राप्त स्वीकृति/सहमति के अनुसरण में स्वायत्त शासन विभाग के अंतर्गत Environment Management Cell (EMC) का गठन किया जाता है।

उक्त सैल के अधीन राज्य सरकार द्वारा निर्धारित योग्यता एवं पे-लेवल में निम्नानुसार नवीन पदों के सृजन की प्रशासनिक एवं वित्तीय स्वीकृति प्रदान की जाती है :-

क्रम सं.	पदनाम	पदों की संख्या	पे-लेवल	पद की योग्यता	विशेष विवरण
1.	अतिरिक्त मुख्य अभियन्ता	01	L-21	Civil or Environmental Engineer	By Deputation from RSPCB or from RMS Technical Service
2.	अधीक्षण अभियन्ता	01	L-19	Civil or Environmental Engineer	By Deputation from RSPCB or from RMS Technical Service
3.	अधिशाषी अभियन्ता	03	L-16	Civil or Environmental Engineer	RMS Technical Service (Environmental-02, Civil-01)

उक्त पदों के सृजन से होने वाला वित्तीय भार बजट मद 2217-80-001-(06)-[01] (राज्य निधि) (प्रतिबद्ध) से वित्तीय वर्ष 2021-22 में उपलब्ध प्रावधान से वहन किया जावेगा। इस हेतु अतिरिक्त राशि की आवश्यकता के प्रस्ताव यथासमय/संशोधित अनुमानों के समय प्रस्तुत किये जा सकेंगे।

शर्तें :-

- स्वायत्त शासन विभाग द्वारा उक्त पदों को राजस्थान राज्य प्रदूषण नियंत्रण मण्डल से प्रतिनियुक्ति पर अथवा राजस्थान नगर पालिका सेवा के तकनीकी कार्मिकों से भरा जावेगा। उक्त पदों पर पर्यावरण एवं सिविल शाखाओं के अभियन्ताओं को नियुक्त किया जावेगा।
- विभाग द्वारा उक्त अतिरिक्त अधिकृति की राशि का संशोधित अनुमानों/अनुपूरक अनुदान में यथासमय सम्मिलित/समायोजित करवाया जाना सुनिश्चित किया जावेगा। उक्त स्वीकृति वित्त (व्यय-3) विभाग की आई.डी. सं. 102103247 दिनांक 27.07.2021 से प्राप्त सहमति के अनुसरण में जारी की जा रही है।

(दीपक नन्दी)

निदेशक एवं विशिष्ट सचिव

